

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8034/2018

(Arising out of impugned final judgment and order dated 18-05-2018 in WPCRL No. 1364/2013 passed by the High Court Of Delhi At New Delhi)

AWUNGSHI CHIRMAYO & ANR.

Petitioner(s)

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS.

Respondent(s)

IA No. 127290/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 02-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Satya Mitra, AOR
Mr. Colin Gonsalves, Sr. Adv.
Mr. Ali Qambar Zaidi, Adv.
Dr. Alana Golmei, Adv.
Mr. Samuel Khobung, Adv.

For Respondent(s) Mr.K.M.Natraj, Ld. ASG
Mr. B.K.Satiya, Adv.
Mr. Sibho Shankar Mishra, Adv.
Mr. Sharath Nambiar, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Anukalp Jain, Adv.
Mr. Chirag M. Shroff, AOR

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 09.02.2024.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)